

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Gauge Conversion

2038. DR. M. JAGANNATH: Will the Minister of RAILWAYS be pleased to state:

(a) the length of Railway lines between Castle Rock and Vasco-De-Gama in South Central Railway proposed to be converted into broad gauge;

(b) the funds sanctioned for the above conversion; and

(c) the time by which the above conversion is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) 87 kms.

(b) Rs.86 crores have been provided in 1996-97.

(c) The work will be completed by 31.3.97.

[*English*]

Child Labour

2039. SHRI NAMDEO DIWATHE:
SHRI R. SAMBASIVA RAO:
SHRI BHAKTA CHARAN DAS:

Will the Minister of LABOUR be pleased to state:

(a) whether a meeting of State Ministers was held recently at New Delhi to review the implementation of ban on Child Labour;

(b) if so, the details of the agenda discussed and major decisions taken;

(c) the details of targets set up for implementation of ban in each State for the current year;

(d) the details of the welfare/rehabilitation schemes formulated by the State Governments for the benefit of children, State-wise; and

(e) the results achieved thereunder?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) to (c) A conference of States/UTs Labour Ministers was convened on 22.1.97 to finalise a concrete action plan for the implementation of the directions of Supreme Court on withdrawal and rehabilitation of working children. It was decided that in the first phase survey may be carried out by the State Governments to identify children working in all establishments in urban and semi urban areas and hazardous occupations in rural areas. In the event of any child labour being found employed in any such process, simultaneous action would be taken to recover an amount of Rs.20,000/- from

offending employer. The survey is required to be completed by 10.6.97.

(d) and (e) National Child Labour Projects have been set up in the child labour endemic states for the rehabilitation of children working in hazardous occupations. So far 76 child labour projects have been set up for the rehabilitation of around 1.5 lakh children. These child labour projects are located in the States of Andhra Pradesh, Bihar, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamilnadu, Uttar Pradesh and West Bengal. As per the available information, around 1.05 lakh children are already enrolled in the special schools under these projects.

[*Translation*]

Modernisation of Airports and Aviation Facilities

2040. SHRI RAMESHWAR PATIDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of projects launched by the Government for the modernisation of airports and aviation facilities in Madhya Pradesh and Uttar Pradesh during the last three years;

(b) whether the work of these projects is being done as per prescribed schedule; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) The details of the projects launched in Madhya Pradesh and Uttar Pradesh are as under:

1. Madhya Pradesh

1. Bhopal:

(A) Extension/modification of terminal building;

(B) Resurfacing of runway and associated pavements;

2. Raipur:

(A) Extension/modification of terminal building;

(B) Strengthening of runway and associated pavements;

3. Indore:

(A) Extension/modification of terminal building;

(B) Strengthening/modification of runway and apron;

(C) Construction of Technical Block cum Control Tower;

4. Jabalpur:

(A) Strengthening and extension of runway for B-737 operations;